

Declaration of Assets and Liabilities

Year 2020-21

I, Pawan Kumar Sinha, son of Late Maheshwari Prasad Verma, aged about 57 years, belonging to Bihar Vidhan Sabha Service and presently working as Deputy Secretary, Bihar vidhan sabha, Bihar give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Mrs. Kumud Sinha (wife) | Sushmita Kumari (daughter) | Dependant-2 Name | Dependant-3 Name |
|---------|--|--|---|---|------------------|------------------|
| (i) | Cash | Rs. 7,300/- | Rs. 15,200/- | Rs.14,500/- | NIL | NIL |
| (ii) | Deposits in Bank, Financial Institutions And Non-Banking Financial Companies | S.B. A/c - Rs. 47,155/- (SBI) F.D.-Rs. 4,87,212/- (SBI) | S.B. A/c - Rs. 1,64,204/- FD - Rs. 62,743/- (SBI) PPF - Rs. 13,49,699/- | S.B. A/c - Rs.97,438/- (Canara Bank) | NIL | NIL |
| (iii) | Bonds, Debentures and Shares in Companies | Mutual Fund- Rs.12,53,237/- | Mutual Fund Rs. 6,09,042/- | NIL | NIL | NIL |
| (iv) | Other Financial Institutions, NSS, Postal Savings, LIC Policies, etc | LIC Policy Premium Rs. 1576/- yearly Rs. 9,213/- yearly Rs. 17,018/- yearly | NIL | NIL | NIL | NIL |
| (v) | Motor Vehicles (details of make, etc.) | Maruti Ritz Car (Model 2011) Purchased in 2014 | NIL | NIL | NIL | NIL |
| (vi) | Jewellery (give details of weight and value) | Gold- 90 gram Value not assessed | Gold- 140 gram Silver- Value not assessed | Gold- 100 gram Value not assessed | NIL | NIL |
| (vii) | Other assets, such as values of claims/ interests | TV, Fridge, Washing Machine, A.C. etc. (Value not assessed) | NIL | NIL | NIL | NIL |

Note : Value of Bonds/ Shares/ Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per book in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Mrs. Kumud Sinha (wife) | Sushmita Kumari (daughter) | Dependant-2 Name | Dependant-3 Name |
|---------|--|---|--|----------------------------------|---------------------|---------------------|
| (i) | Agricultural Land -Location(s) -Survey Number(s) -Extent (Total measurment) -Current Market Value | NIL | Mauza- Gorna Khata No.- 226, 406 Khesara- 1356, 1403 Rakba- 8.7 & 8.1 decimal (Value not assed) (From Parents) | NIL | NIL | NIL |
| (ii) | Non-Agricultural Land -Location(s) -Survey Number(s) -Extent (Total measurment) -Current Market Value | NIL | NIL | NIL | NIL | NIL |
| (iii) | Building (Commercial & Residential) -Location(s) -Survey Number(s) -Extent (Total measurment) -Current Market Value | NIL | NIL | NIL | NIL | NIL |
| (iv) | Houses / Apartments, etc. -Location(s) -Survey Number(s) -Extent (Total measurment) -Current Market Value | Apartment Rukanpura, Patna Door No. 101 1053 Sq. ft. Purchase Value Rs. 6,94,000/- (2003) | NIL | NIL | NIL | NIL |
| (v) | Other (such as interest in property) | NIL | NIL | NIL | NIL | NIL |

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(2) I give herein below the details of my liabilities/ overdues to public financial Institutions and government dues:-

[Note: Please give separate details for each item]

| Sr. No. | Description | Name & Address of Bank/ Financial Institution(s)/ Department(s) | Amount outstanding as on |
|---------|--|---|--------------------------------|
| (A) | (i) Loans from Banks | NIL | NIL |
| | (ii) Loans from financial Institutions | NIL | NIL |
| | (iii) Government Dues : | | |
| | (a) Dues to departments dealing with government accomodation | NIL | NIL |
| | (b) Dues to departments dealing with supply of water | NIL | NIL |
| | (c) Dues to departments dealing with supply of electricity | NIL | NIL |
| | (d) Dues to departments dealing with telephones | NIL | NIL |
| | (e) Dues to departments dealing with government transport (including aircrafts and helicopters) | NIL | NIL |
| | (f) Other dues, if any | NIL | NIL |
| (B) | (i) Income Tax including surcharge [Also indicate the assesment year upto which Income Tax Return field. Give also Permanent Account Number (PAN)] | A.Y. 2020-21 Tax Paid- Rs. 2,24,882/- PAN No.- AKWPS7200G | NIL |
| | (ii) Wealth Tax [Also indicate the assesment year upto which Wealth Tax return field.] | NIL | NIL |
| | (iii) Sales Tax [Only in case of proprietary business] | NIL | NIL |
| | (iv) Property Tax | NIL | NIL |

C. Personal Detail

GPF/CPF/PRAN NO. :-

PTS/BLA-180

Gender :-

M

(M/F)

Date of Birth :-

3/20/1964

(DD/MM/YYYY)

Class/ Group :-

A

(A/B/C)

Cadre :-

BIHAR VIDHAN SABHA

Home District :-

SARAN

I hereby declare that the above details are true to the best of my knowledge and belief. The present value of the movable & immovable assets has not been assessed.

Place: PATNA

Date: 15/2/21

Signature

Name of Employee

Designation

Department

PAWAN KUMAR SINHA

Deputy Secretary

BIHAR VIDHAN SABHA